

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 17th June, 2021

No.HC.VII-05/2021/2618/A. On their appointment in Grade-I of the Assam Judicial Service, vide Govt. Notification No.JDJ.94/2021/10 dated 07.06.2021, the High Court has been pleased to post the following Officers at the stations, as shown below against their names. They will be on probation for a period of 2 (two) years as per Rules.

Sl. No.	Name of the Officers	District	Post and place of posting
1.	Shri Syed Burhanur Rahman	Lakhimpur	Additional District and Sessions Judge, Fast Track Court, Lakhimpur, North Lakhimpur, vice Smti Rashmita Das already posted at the same station.
2.	Shri Sushil Kumar Kabra	Dibrugarh	Additional District and Sessions Judge, Fast Track Court, Dibrugarh, vice Smti Mallika Dutta already transferred.

No.HC.VII-05/2021/2619/A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-I of the Assam Judicial Service as Additional Sessions Judges of the Sessions Division with Head-quarters as shown below against their names to exercise such power within the local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ station
1.	Shri Syed Burhanur Rahman	Lakhimpur	North Lakhimpur
2.	Shri Sushil Kumar Kabra	Dibrugarh	Dibrugarh

No.HC.VII-05/2021/2620/A. The following Officers, appointed vide Govt. Notification No.JDJ.94/2021/10 dated 07.06.2021 in Grade-I of the Assam Judicial Service are hereby directed to submit their joining report before the Registrar General, Gauhati High Court, Guwahati on 21.06.2021, with a copy of Medical Fitness Certificate issued by the Joint Director of the Health Services.

1. Shri Syed Burhanur Rahman
2. Shri Sushil Kumar Kabra

On submission of their joining report, they are to join at their respective place of postings on 24.06.2021 and after joining at the respective stations, they are to report to the Director, Judicial Academy, Assam, Amingaon on 28.06.2021 at 10:00 A.M. for undergoing training for a period of 3 (three) months, as per the Assam Judicial Service (Amendment) Rules, 2008. After completion of training of 3 (three) months at the Judicial Academy, Assam, they are to return back to their place of postings.

By Order,
Sd/- Gautam Baruah,
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

Memo No.HC.VII-05/2021/2621- 2642 /A.

Dated 17.06.2021

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Syed Burhanur Rahman and Shri Sushil Kumar Kabra with the power of Additional District Judge.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon.
3. The Director, Judicial Academy, Assam. She is requested to do the needful to impart training to the above named newly recruited Judicial Officers.
4. The District and Sessions Judge, Dibrugarh/North Lakhimpur. He/She is requested to do the needful.
5. The District and Sessions Judge, _____
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court Guwahati.
7. The Principal Judge, Family Court, No.1, 2 & 3, Kamrup, Guwahati/ Cachar, Silchar/ Dhubri/ Barpeta/ Nalbari.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, Industrial Tribunal, Guwahati/ Silchar/ Dibrugarh.
10. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
11. The Member, MACT, No.2 & 3. Kamrup (M), Guwahati/ Nalbari/ Amingaon/ Barpeta/ Dhubri/ Silchar/ Goalpara/ Tezpur/Nagaon.
12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI & NIA, Assam, Guwahati.
14. The Special Judge, CBI, Assam, Additional Court No.1, 2 & 3, Chandmari, Guwahati.
15. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
16. Shri Syed Burhanur Rahman, Bortal Tin Ali, PO & PS- Nazira, District-Sivasagar.
17. Shri Sushil Kumar Kabra, C/O Nemi Chand Kabra, Ward No.3, Dhemaji, Dhemaji Chariali, Main Road, Dhemaji, PO & District- Dhemaji.
18. The Joint Registrar (_____) Gauhati High Court, Guwahati.
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
- ✓ 20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
21. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati.

17/6/2021
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI